

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).10405/2007

(From the judgement and order dated 02/05/2007 in WP No. 2358/2007 of The  
HIGH COURT OF M.P AT JABALPUR)

UNITED TRUCK OWNERS ASSOCH. AND ORS.

Petitioner(s)

VERSUS

STATE OF M.P. AND ORS.

Respondent(s)

(With appln(s) for exemption from filing O.T. and prayer for interim relief and office report)  
WITH SLP(C) NO. 10406 of 2007, SLP(C) NO. 10407 of 2007

(With appln(s) for exemption from filing O.T. and prayer for interim relief and office report)

Date: 11/06/2007 These Petitions were called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT  
HON'BLE MR. JUSTICE P.P. NAOLEKAR  
(VACATION BENCH)

For Petitioner(s)

Mr. Prakash Shrivastava, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following  
ORDER

Issue notice.

Interim stay in the meantime.

(PAWAN KUMAR)  
COURT MASTER

(VIJAY AGGARWAL)  
COURT MASTER